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Title: Issue regarding alleged bonded labour who had been confined to Savan Airshed in Savankanahalli in Hassan district in Karnataka.

SHRI PRALHAD JOSHI (DHARWAD): Madam, on 16<sup>th</sup> December, 2018, the Karnataka police rescued 52 bonded migrant labours who were put to work on farm and had been confined to Savan Airshed in Savankanahalli in Hassan district in Hassan taluka of Karnataka. This horrifying story of abuse and atrocities has come to light in Hassan district in Karnataka from where the Chief Minister of Karnataka hails. If it is happening in the Chief Minister's district, what is the state of the other people? ...(*Interruptions*)

All these 52 bonded labours were working in the most inhumane condition. They were engaged for plantation work in that village and had been forced to work in extremely poor condition. Out of 52, there were 32 men and 16 women and there were SC and ST labours also. ... (*Interruptions*)

Madam, as I have already mentioned they are all from the Hassan district from where the Chief Minister of Karnataka comes. I urge the Central Government to immediately send the National Commission for Scheduled Castes and Scheduled Tribes, National Commission for Women and National Human Rights Commission to have a detailed study, spot visit and not to repeat such things because the Karnataka Government is not taking proper action on such things. ... (*Interruptions*)

I urge upon the Central Government to send the team. ...

*(Interruptions)*

HON. SPEAKER:

Shri Bhairon Prasad Mishra is permitted to associate with the issue raised by Shri Pralhad Joshi.